Central Administrative Tribunal
Principal Bench, New Delhi.

CP-482/2004 in
OA-2253/2004

New Delhi this the 12th day of July, 2005.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri S.K. Malhotra, Member(A)

1. Sh. Mahtab Singh,
   S/o Sh. Puran Singh,
   Train Lighting Khallasi,
   Under Train Lighting,
   S.K. Line, Delhi Junction,
   Delhi.
2. Sh. Bir Bahadur,
   S/o Sh. Kubar,
   Zamadar/Khallasi,
   Under Vigilance Branch,
   Baroda House,
   New Delhi.
3. Sh. Chhanoo Lal,
   S/o Sh. Munna Lal,
   Senior Khallasi,
   Under Dy. CAO/T,
   S.E. Road,
   Northern Railway,
   New Delhi.
4. Sh. Kishan Singh,
   S/o Sh. Bhawan Singh,
   J.A.A., Under Dy.CATO/T,
   S.E., Road, Northern
   Railway, New Delhi.
5. Sh. Kishori Lal,
   S/o Sh. Madho ram,
   Mason,
   Under Section Engineer(Works),
   Northern Railway,
   New Delhi-55.
6. Sh. Ram Pal,
   S/o Sh. Ram Jiwan,
   Khallasi,
   Under Section Engineer(Works),
   Northern Railway,
   New Delhi-55.
7. Sh. Des Raj,
   S/o Sh. Sukhdev,
   Khallasi,
   Under Section Engineer (Works),
   Northern Railway,
   New Delhi.

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8. Sh. Jhakkas Sahu,
S/o Sh. Janak Sahu,
ACC/Helper Khallasi,
Under S.S./E/ACC,
New Delhi.

9. Sh. Bachi Ram,
S/o sh. Devi Dutt,
Hospital Attendent,
Under Chief Medical Superintendent,
Delhi. ..... Applicants

(Present : None even on second call)

Versus

Union of India through

1. Sh. R.R. Jaruhara,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. Pradeep Kumar Goyal,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

3. Ms. Tanu Chandra,
Sr. Divisional Finance Manager,
Northern Railway,
State Entry Road,
New Delhi. ..... Respondents

(through Sh. Rajinder Khatter, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

As decision of the Tribunal is being assailed before the High Court of Delhi, this C.P. is dropped. Notices to the respondents are discharged. However, liberty is given to revive the same at an appropriate stage.

(S.K. Malhotra)
Member(A)

S. Raju
(Shanker Raju)
Member(J)

rvv/